

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.12.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 532 of 2020	AnkineeduMaganti Vs. State Bank of India	Shruti Choudhry	
2.	Comp. App. (AT) (Ins) No. 760 of 2020	Amit Goyal Vs. Shekhar Resorts Ltd. & Anr.	Ankit Yadav	Abhishek Anand-R1 Abhishek Garg-R2 Vikram Kumar-RP
3.	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	AvinashBhati	
4.	Comp. App. (AT) (Ins) No. 842-843 of 2020	Lifestyle Magazines Pvt. Ltd. & Anr. Vs. ---	Megha Aggarwal	
5.	Comp. App. (AT) (Ins) No.1046 of 2020	Alok Jain & Ors. Vs. Piyush IT Solutions Pvt. Ltd. & Anr.	Pooja M. Saigal	
6.	Comp. App. (AT) (Ins) No.1047 of 2020	Prateek Kapoor & Ors. Vs. Arena Superstructures Pvt. Ltd. & Anr.	Pooja M. Saigal	
7.	Comp. App. (AT) (Ins) No.1048- 1049 of 2020	Hero Exports Vs. Tiffins Barytes Asbestos & Paints Ltd. & Ors.	Aayushmaan Gauba	

For Admission (After Notice)

8.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Adhish Srivastava	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
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9.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
10.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana- R1 Pankaj Vivek-R2 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
11.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors. With	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Kamalika Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11
12.	Comp. App. (AT) (Ins) No. 710 of 2020	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors. With	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath- R4 Robin Grover-R5 Arijit Mazumdar-R11
13.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek
14.	Comp. App. (AT) (Ins) No. 696 of 2020	Amish Kumar Gupta Vs. K. Subhra Narayan Mohapatra Liquidator and Erstwhite Resolution Professional of General Ltd. & Ors.	NipunKatyal	Manas Shukla-R3
15.	Comp. App. (AT) No. 38 of 2020	Vipra Containers Pvt. Ltd. Vs. Registrar of Companies NCT of Delhi & Haryana	Sanjeev Kumar	P. S. Singh

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By the order of Hon'ble Acting Chairperson

1. Notice Board
2. Website: www.nclat.nic.in

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Registrar